Annexure-1

## Name of the corporate debtor: Arya Filaments Pvt. Ltd.; Date of commencement of liquidation: 02/11/2023 (Date of Liquidation Order 02/11/2023 recd on 08/11/2023); List of stakeholders as on: 09/04/2024.

## List of secured financial creditors

													Amount in ₹)		
51. No.		Details of clai Date of receipt	m received Amount claimed	Amount of claim admitted		covered by security interest		f claim admitted Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	of any		Amount of claim under verification	Remarks, if any
1	Union Bank of India	08-12-2023	155250208.36	155250208.36	Loan	155250208.36		Pari - passu charge by way of Hypothecation of entire current assets, Land & Building of Factory and Plant & MAchinery situated at factory of the borrower alongwith Kotak Mahindra Bank Ltd. under consortium funding in favour of UBI as security for repayment of the credit facilities granted to it.		37.31	(	0 0	0		Claim received during Liquidation.
2	Kotak Mahindra Bank Limited	07-12-2023	294980879.42	183766865.80	Credit Facility / Arran gement	183766865.80	No	Pari - passu charge by way of Hypothecation of entire current assets, Land & Building of Factory and Plant & MAchinery situated at factory of the borrower alongwith UBI.		44.16	(	0 0	0		Claim received during Liquidation.
	Total		450231087.78	339017074.16		339017074.16				81.47	(	) 0	0	111214013.62	